SHRI C. G. K. REDDY: In which case will Government tell if Dr. S. S. Bhatnagar, D. Sc., F. R. S., etc., has any original research to his credit?

Shri K. D. MALAVIYA: Government have already laid the papers on the Table of the Council and hon. Members might well study them and find things out for themselves.

SHRI C. G. K. REDDY: Is the Government entirely satisfied that the present incumbent of this office does indeed possess all the qualifications necessary for the post of Director of National Scientific Research?

SHRI K. D. MALAVIYA: Yes.

SHRI C. G. K. REDDY: Are there no other scientists who have much more, in fact who are more eminent in this matter, and who have many original researches to their credit?

SHRI K. D. MALAVIYA: Dr. Bhatnagar is one of the most eminent scientists available to us.

Prof. G. RANGA: Is it a fact that this is Dr. Bhatnagar who is an F.R.S., because there are two Bhatnagars; one is known all over the world, and is elected F.R.S., a most eminent Indian scientist?

SHRI K. D. MALAVIYA: Yes.

Prof. G. RANGA: Yes. Known all over the scientific world.

SHRI C. G. K. REDDY: What are the associations that have paid tribute to this eminent scientist?

SHRI K. D. MALAVIYA: Please refer to the papers that have been attached.

## PUBLIC RECEPTIONS

\*58. Shri T. R. DEOGIRIKAR; Will the Minister for Home Affairs be pleased to state whether officers in the civil employ of the Central Government are allowed under the 42 C. S. D.

service rules to accept public receptions?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): The matter is governed by Rule 4 of the Secretary of State Services Conduct Rules and Rule 3 of the Central Government Servants Conduct Rules, copies of which are available in the Library.

SHRI T. R. DEOGIRIKAR: Are the rules of service the same for the States and the Centre?

SHRI B. N. DATAR: Yes.

SHRI K. S. HEGDE: If they are the same as between the States and the Central Government, are the Central Government seeing that these are strictly complied with?

SHRI B. N. DATAR: They are.

SHRI T. R. DEOGIRIKAR: Are the Central Government servants permitted to take receptions from social, economic and cultural organisations?

SHRI B. N. DATAR: No.

## SCHOLARSHIP TO STUDENTS

- \*59. SHRI B. RATH: Will the Minister for Education be pleased to state:
- (a) whether Government have offered 100 scholarships to foreign students for studies in India;
- (b) if the reply to part (a) above be in the affirmative, what is the number of students from each of the foreign countries who will get such scholarships; and
- (c) whether Government have received similar offers from foreign Governments for grant of scholarships and fellowships to Indian nationals; if so, which countries have made such offers and whether these offers have been accepted?

THE	DEPUTY	MINI	STE	R i	FOR
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	RESEAR				
MALAVI	$\mathbf{Y}\mathbf{A}$ ): $(a)$ $\mathbf{Y}$	es. It	is pro	esun	ned
	Member 1				eral
Cultural	Scholars	hips Sc	heme	€.	

- (b) A statement is laid on the Table of the House showing the allotment for 1953-54.
- (c) Yes. Among countries concerned in the Government of India General Cultural Scholarships Scheme, Turkey, Egypt and Iran have made offers and these have been accepted. In addition, scholarships have been offered by U.S.A., West Germany and countries participating in the Colombo Plan.

## STATEMENT

No. of

Name of the Country				scholarships allotted		
1. Aden				1		
2. Afgh <b>a</b> nistan				5		
3. British East Afr	ica		2	24		
4. British West In	dies			4		
5. Burma				4		
6. Ceylon				3		
7. China				3		
8. Egypt and Sud	lan	• •		2 (1 each	1)	
9. Ethiopia	•••	• •		2		
ro. Fiji			• •	3		
11. Gold Coast				2		
12. Iran		• •		2		
13. Iraq	• •	• •	• •	2		
14. Indonesia			٠.	I		
15. Indo-China		• •		Ι.		
16. Israel		• •	• •	1		
17. Japan			٠.	3		
18. Lebanon	••	• •		ĭ		
19. Libia	• •	• •	• •	I		
20. Madagascar	• •		٠.	2		
21. Malaya	• •		• •	3		
22. Mauritius	• •			4		
-	• •	٠.	٠.	2		
24. Northern Rho	desia	• •	٠.	2		
25. Nayasaland	• •	٠.		2		
26. Portugese Eas		a	• •	I		
27. Saudi Arabia			٠.	r		
28. Sierra Leone				I		
29. Sikkim and Bl					h)	
30. South Africa	٠.		• •	6		

Name of t	No. of Scholarships allotted				
31. Southern R	Chode	sia			2
32. Surinam					2
33. Syria					1
34. Thailand .	•	••	• •		1
35. Tibet .					1 ,
36. Turkey .	•	• •		••	1
37. Transjorda	n	••	• •		I
		TOTAL			
(				100	
1					

श्री जे० आर० कपूर: किन किन विषयों में यह शिक्षा प्राप्त करने के लिये यह शिक्षा वृत्ति दी जाती हैं और क्या संस्कृत और हिन्दी शिक्षा प्राप्त करने के लिये भी कोई शिक्षा वृत्ति दी गई हैं?

†[SHRI J. R. KAPOOR: For what subjects these scholarships are awarded, and has any scholarships been awarded for the studies of Sanskrit and Hindi?]

श्री के॰ डी॰ मालवीय : विषय तो बहुत से हैं लेकिन ग़ालिबन उसमेंहिन्दी तो नहीं है।

†[SHRI K. D. MALAVIYA: There are many subjects, but Hindi is not there perhaps.]

श्री जे० आर० कपूर: इन शिक्षा वृत्तियों में प्रत्येक शिक्षा वृत्ति कितनी मूल्य की दी जाती है और उसकी कितनी अविध होती है।

†[SHRI J. R. KAPOOR: What is the amount allocated for each of these scholarships, and what is the term for which it is awarded?]

श्री कें डो॰ मालवीय: २०० रुपये महीने की वृत्ति होती है और उसकी अवधि इतनी होती है कि उसमें उनकी शिक्षा पूरी हो जाये।

†[SHRI K. D. MALAVIYA: The amount allocated for each of these scholarships is Rs. 200 per month and it is awarded for the period required to complete the study.]

श्री जे० आर० कपूर: शिक्षा पूर्ण हो गई या नहीं इस का निर्णय कौन करता है ?

300

†[Shri J. R. KAPOOR: Who decides whether the study is complete or not ?1

श्री के ० डी॰ मालवीय : भिन्न कोर्स नियमित हैं, जिस बात का ज्ञान साधारणतः हम सब को है और आनरेबिल मेम्बर को भी होगा ।

†[SHRI K. D. MALAVIYA : We all know generally, and the hon. Member also knows that the courses for different studies are prescribed.]

SHRI T. S. PATTABIRAMAN: May I know whether any such scholarships for Indian students have been offered by Soviet Russia and other Eastern countries ?

SHRI K. D. MALAVIYA: No, Sir. So far as scholarships are concerned Soviet Russia is not covered.

श्री जे आर कपूर: किन विषयों में शिक्षा प्राप्त करने के लिये शिक्षा वृत्ति दी जायेगी, इसका निर्णय भारत सरकार करती है अथवा जो शिक्षार्थी यहां आते हैं वे निर्णय करते हैं कि इस विषय में वह शिक्षा प्राप्त करेगा।

†[SHRI J. R. KAPOOR: Do the Government of India decide the subjects for which the scholarships are to be awarded or the student, who arrives here, selects a subject for his studies ?1

श्री के॰ डी॰ मालवीयः यह योजना जनरल कलचरल स्कीम के नाम से है और इसके अन्तर्गत जितने विषय हैं, उन्हीं विषयों में विद्यार्थियों को शिक्षा दी जाती है।

†[SHRI K. D. MALAVIYA: This scheme is known as General Cultural Scheme and the students are trained only in those subjects which are included in the scheme.]

श्री जे अ अ र कपूर : क्या इन विषयों की सूची में संस्कृत और हिन्दी भी है या नहीं ?

†[SHRI J. R. KAPOOR; Does the list of subjects include Sanskrit and Hindi also, or not ?

श्री के० डी० मालबीय: मेंने जैसे अभी कहा कि संस्कृत तो है, हिन्दी है या नहीं में इस विषय में ठीक तरह से नहीं कह सकता ह्रं ।

†[SHRI K. D. MALAVIYA: I have already stated that Sanskrit is there, and, for Hindi, I cannot say definitely whether it is there or not.]

श्री जे० अ।र० कपुर: क्या गवर्न मेंट इस बात पर विचार करेगी कि हिन्दी भी इस सूची में सम्मिलित कर दी जाये?

†[SHRI J. R. KAPOOR: Will the Government consider over the matter that Hindi should also be included in the list ?1

श्री के बी मालवीय: यह तो राय है और इसके ऊपर मैं अभी कुछ नहीं कह सकता है।

†[Shri K. D. MALAVIYA: It is an opinion, and at present I can say nothing in the matter.]

## TRAFFIC ACCIDENTS

VIOLET ALVA: \*60. Shrimati Will the Minister for DEFENCE be pleased to state:

- (a) the number of traffic accidents in which military vehicles were involved during the years 1950, 1951 and 1952?
- (b) Was any action taken against the drivers involved in traffic accidents and found guilty; if so, what?
- (c) Was any relief given to the victims of such accidents when it was proved that the driver had been guilty?
  - (d) Are military vehicles insured?